

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JBM SHELTERS PRIVATE LIMITED Date of Commencement of Liquidation: 27-05-2024; List of Stakeholders as on Date: 02-07-2024; Name of IP: Mr. Anil Kumar Khicha; Process Number: 1; Last 5 digitof registration number: 10745

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	2866157.37	0	0	0	NA
3	Secured financial creditors	1	17556329	1	17091041	0	465288	0	Annexure 3
4	Unsecured financial creditors	38	1892086647	9	1803269342	0	88817305	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	10	2375820	7	1839242	0	536578	0	Annexure 6
7	Operational creditors (Government Dues)	3	2278907	3	536578 02185102	0	93805	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	2222052	2	48624	0	2173428	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	23	66311140	17	31267276	0	33815372	0	Annexure 9
Total		79	1982830895	39	1856381682.37	0	125901776	0	